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NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/630/ (IB)/2017

NAME OF THE PETITIONER(S)

: GOEL STEEL COMPANY

NAME OF THE RESPONDENT(S)

: SEO YEONG DIETECH PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) ANANT MERATHIA

Coursel for Applicant

Quarter

ORDER

Counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner stated that the matter is being settled between the parties alongwith another connected matter, CP/633/IB/2017 and prayed for time to make submissions in this regard. Time is extended at request. Put up on 06.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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